

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-219**  
80/60to62/ND/2019

**IN THE MATTER OF:**

M/s. Morelle Dealers LLP & Ors.

....APPLICANT

**SECTION**

U/s 60 to 62

**Order delivered on 23.01.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SMT SAROJ RAJWARE,**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Income-Tax : Mr. Zoheb Hossain, Mr. Fahad M. Khan, Advocates

**ORDER**

Counsel for the Applicant is present. He has submitted that as per the direction given in the previous order, the notice has been served on the official Liquidator and an affidavit of service has been filed but this same is not found on record. The counsel for the Applicant prayed time to verify the status of the affidavit from the Registry. Matter stands adjourned.

Put up on 24<sup>th</sup> February 2020

-S-d-

(SAROJ RAJWARE)  
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)